NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1387/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

NAME OF THE PARTIES:

Ericsson India Private Limited

V/s.

Reliance Communications Limited.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION Mr U.K. Chaudhary & Advocate Mr. Abhishele Kale Mr Deepale Deshmulch Mr. Jahan chokshi illb Nalk Naik & Co for the Respondent

Mr. And Rher

Mr. And Rher

Mr. And Rher

(Mr. And Rher

I or operational

resolutor

mstructed by

Asheun Archad &

Mr.

MR ORDER

CP No. 1387/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 19.2.2018.

* Sd/-

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)

SIGNATURE